

F.No. Z-16019/03/2016-Estt/
National Human Rights Commission
(Establishment Section)

Dated: *dh* September, 2016

CORRIGENDUM

Subject: Result of the personal interview held on 30.08.2016 and 31.08.2016 for engagement of Interns on short term contract basis in the National Human Rights Commission.

In partial modification to the Notice of even number dated 5th September, 2016 declaring result of the personal interview held on 30.08.2016 and 31.08.2016 for selection of Interns on short term contract basis, the words "the following 10 (ten) candidates have been selected for engagement as Junior Research Consultant on short term contract basis" may be read as "**the following 10 (ten) candidates have been selected for engagement as Interns on short term contract basis**".

All other terms and conditions of the Notice dated 5th September, 2016 shall remain the same


(D.M. Tripathy)
Under Secretary (GA/Estt.)
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